$~11

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010757212024**

\+ O.M.P. (COMM) 459/2024

UNION OF INDIA .....Petitioner

Through: None.

versus

M/S RAJENDER ENTERPRISES .....Respondent

Through: Mr. A. K. Tewari, Mr. Rahul Burman and Ms. Yosha Dutt, Adv.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 17.11.2026

The case is being listed today as 16.11.2026 was declared a Holiday *vide* Notification No. 110/G-4/GenI.-I/DHC dated 11.11.2026.

1. The case is called in the revised list.

2. None has appeared on behalf of the Petitioner.

3. It seems that Petitioner has lost interest in pursuing the present petition.

4. The present petition is dismissed for want of prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 17, 2026/at

Signature Not Verified
Signed By:GUNN
Signing Date:18.11.2026
10:40:31